

## FORM NO. 56C

[See clause (c) of sub-rule (4) of rule 2D]

### Statement of assets and liabilities

		YEARS		
		First Year	Second Year	Third Year
		(Mention years also)		
<b>A.</b>	<b>ASSETS</b>			
1.	Fixed Assets			
	(a) Gross block	Rs.		
	(b) Depreciation	Rs.		
	(c) Net value (a – b)	Rs.		
2.	Current assets			
	(a) Investments	Rs.		
	(b) Cash and bank balances	Rs.		
	(c) Others (please specify)	Rs.		
	(d) Total [(a) + (b) + (c)]	Rs.		
3.	Current liabilities and provisions	Rs.		
4.	Net worth (1+2-3)	Rs.		
<b>B.</b>	<b>LIABILITIES</b>			
1.	Monies raised/issued and paid-up capital	Rs.		
2.	Free reserves (excluding revaluation reserves)	Rs.		
3.	Total (1+2)	Rs.		

Place \_\_\_\_\_

Date \_\_\_\_\_

*Signature and designation of the applicant*

**Note :** Please give full particulars of investments and also state whether you satisfy the conditions mentioned in sub-rule (5) of rule 2D, if not, indicate reasons with details.